

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 124
689/2016

IN THE MATTER OF:

EMMAR Developers Ltd. & EMMAR MGF Land Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 04.07.2019

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Dr. Deepti Mukesh,
Hon'ble Member (JUDICIAL)

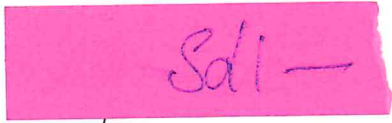
PRESENT

For the applicant(s):-

ORDER

Due to paucity of time, matter could not be heard. Accordingly, hearing is deferred to 07.08.2019.


(M.M.KUMAR)
PRESIDENT


(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)